

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

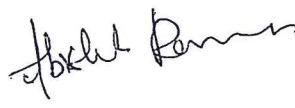
APPLICATION NUMBER : CA/175/CAA/2017

PETITION NUMBER : TP (HC)/11/CAA/2017

NAME OF THE TRANSFERRE : VALEO LIGHTING SYSTEMS INDIA PVT LTD

UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------


① PAWAN JHABAKH & ABISHEK RANAN (9686603576)	Counsel for the Applicant/Petitioner Company	
--	--	---

ORDER

Counsel for the Petitioner present and filed an Application for making an amendment in the scheme that was sanctioned on 28.07.2017.

After hearing the Counsel, we direct the **Registry** to issue notice to the RD, ROC and Tax authorities and the Applicant is also directed to issue paper publication in the same newspaper in which the earlier notice was issued having not less than 30 days before the next date of hearing. Put up for further hearing on **30.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)